

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 438/TT/2014

Subject : Determination of transmission tariff for 2014-19 tariff block for Jhajjar-Mundka 400 kV D/C ISTS line.

Date of Hearing : 25.10.2016

Coram : Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M. K. Iyer, Member

Petitioner : Aravali Power Company Pvt. Ltd.(APCPL)

Respondents : Haryana Power Purchase Centre (HPPC) and 3 others

Parties present : Shri Venkatesh, Advocate, APCL
Shri Sunil Kumar Goel, APCPL
Shri Vishal Anand, Advocate, BRPL
Shri Vinod Kapoor, Advocate, TPDDL

Record of Proceedings

The representative of the petitioner submitted that the instant petition has been filed for determination of transmission tariff for 2014-19 tariff block for Jhajjar-Mundka 400 kV D/C ISTS line.

2. The learned counsels for BRPL, Respondent No. 3 and TPDL, Respondent No.2 sought time to file reply in the matter.

3. The Commission accepted the respondents' prayer and directed the respondents to file reply to the petition by 14.11.2016 and the petitioner to file rejoinder, if any, by 25.11.2016, failing which the matter would be decided on the basis of the information already available on record.



4. Subject to the above, order in the petition was reserved.

By order of the Commission

Sd/-
(T. Rout)
Chief (Law)

